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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.04.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

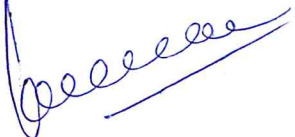

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP 248/15, TP 33/17	For Filing vakalat	ALMT Legal	433 (e) & (f)	Outsourcing Xperts	Nitesh Estates Ltd.	Holla & Holla Associates

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

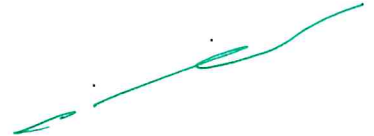
1. C.K. NANDA KUMAR ADVOCATE FOR APPLICANT.
2. NAMAN JHABAKH-K 9962100188 ADVOCATE FOR RESPONDENT

ORDER

Counsel for petitioner is present. Counsel for Respondent is also present. C.K.Nanda Kumar filed 'Vakalath' on behalf of petitioner. We have heard the counsel for petitioner in part. List it on 19.04.2018.


MEMBER(T)


MEMBER(J)